Affidavit to be furnished by the candidate along with Nomination Paper Before the Returning Officer

I <u>RAMPRIT PASWAN</u> son/daughter/wife of <u>LATE LATTAR PASWAN</u> Aged <u>65</u> years, resident of <u>VILL+POST-SELIBELI, VIA- JAYNAGAR, DISTT- MADHUBANI, Pin-847226</u> (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:(Strike out whichever is not applicable)

(1) I am a candidate set up by B.J.P (name of the political party) /am contesting as an Independent candidate.

(2) Details of PAN and status of filling of Income tax return:-

SI. No	Name	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income Tax Return(in Rupees)
1.	Self	AVHPP0956C	2017-2018	3,62,932 /-
2.	Spouse Smt.Shobha paswan (w)	BCIPP0797A	2016-2017	3,36,400 /-
3.	Dependent 1	Nil	Nil	Nil
4.	Dependent 2	Nil	Nil	Nil
5.	Dependent 3	Nil	Nil	Nil
	7124217000000000000000000000000000000000	The state of the s		

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

SI. No	Offence	Description
(a)	The details of cases where the court has taken	Madhubani Nagar Thana Kand No -303/10
	cognizance, Sections of the Act and description of the offence for which cognizance taken:	G.R. No-2425/10 Madhubani(Bihar)
(b)	Name of the court, Case No. And date of order taking	C.J.M Madhubani Town P.S-138/10, 188, 171
855	cognizance :	I.P.C
(c)	Details of Appeal (s) / Application(s) for revision(if any) filed against the above order(s)	188 L.P.C

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):-

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	
(b)	Name of the Court(s). Case No. And Date(s) order(s).	C.J.M Madhubani Town P.S. Case No. 303/10, 10/01/2012 C.J.M Madhubani G.O. No. 138/10, 01/10/2010
(c)	Punishment impose :	

(5) That I give herein below the details of the assets (movable and immovable etc.)Of myself my spouse and all dependents:

A. Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non- listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SI.	Description	Self	Spouse	Dependent	Dependent2	Dependent	
No.			Smt.Shobha paswan (w)	1	1000	3	
(i)	Case in hand	20,000/-	15,000/-				
(ii)	Details of Deposits in Bank accounts (FDRs, Team Deposits and all other types of Deposits including saving accounts), Deposits with Financial Intuitions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	SBI BANK 10,652/- ALLAHABD BANK 31,514/-	SBI BANK 1,38,297/-				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount.						
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in Post office or Insurance Company and the amount		L.I.C 3,00,000/-				
(v)	Personal loans/advance given to any person or entity including firm, Company ,Trust etc. And other receivables from debtors and the amount						
(vi)	Motor Vehicles/Aircraft/Yachts/Ships(detail s of Make, Registration No. Etc, Year of Purchase and amount	XYLO JEEP PB47D 2794 4,00,000/-					
(vii)	Jewellery, bullion and valuable thing(give details of weight and value		GOLD 20GM 56,000/- SILVER200GM 6,000/-			l:	
(viii)	Any other assets such as value of claims/interest						
(ix)	Gross Total value	4,62,166/-	5,15,297/-				

B. Details of Immovable assets:

(Note:

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

SI. No.	Description	Self	Spouse Smt.Shobha paswan (w)	Dependent 1	Dependent2	Dependent 3
(i)	Agricultural Land Location(s) Survey number(s)	VILL- SELIBELI 9398, 9399, 7683	SELIBELI 7683			
	Area (Total measurement in acres)	1.5 acres	1 acres			
	Whether inherited property(Yes or No)	Yes	No			
	Date of purchase in case of self acquired property	5 kathha 01/08/2007	07/01/2010			,
	Cost of land(in case of purchase)at the time of purchase	72,000/-	3,17,000/-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	7,00,000/-	6,00,000/-			
ii)	Non-Agricultural Land Location(s) Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property(Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of land(in case of purchase)at the time of purchase			21		
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
iii)	Commercial Buildings (including apartments) Location(s) Survey number(s)					
	Built up Area (Total measurement in sq.ft.)					
	Whether inherited property(Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of land(in case of purchase)at the time of purchase					11
	Any investment on the land by way of development, construction etc.					
ye.	Approximate Current market value					

(iv)	Residential Buildings (including apartments) Location(s) Survey number(s)	<u>SELIBELI</u> <u>6257,6259</u>	WARD NO-2 MADHUBANI 315	
	Area (Total measurement in sq. ft.)	3800	7600	
	Built up Area (Total measurement in sq. ft.)	2000	3000	
	Whether inherited property(Yes or No)	Yes	No	
	Date of purchase in case of self acquired property	NII	29/12/2006 10/03/2010	
	Cost of land(in case of purchase)at the time of purchase	Nil	1,11,000/- 4,22,000/- 19,400/-	
	Any Investment on the land by way of development, construction etc.	Nil	Yes	
	Approximate Current market value	9,50,000/-	60,50,000/-	
(v)	Other(such as interest in property)	Nil	Nil	
(vi)	Total of Current Market Value of (i) to (v) above	16,50,000/-	66,50,000/-	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of bank, institution, entity or individual and amount for Each item)

SI.	Description	Self Spouse Smt.Shobha paswan (w)	Spouse	Dependent	Dependent2	Dependent
No.			Smt_Shobha paswan (w)	1		3
(i)	Loan or dues to Bank/Financial institution(s) Name of Bank or Financial Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					
	Any other liability					1
	Grand total of liabilities			-		
(ii)	Government Dues : Dues to department dealing with government accommodation					
	Dues to department dealing with supply water					
	Dues to department dealing with supply of electricity					v.

Dues to department dealing with supply of telephone/mobiles		
Dues to department dealing with government transport (including aircraft and helicopters)	•	
Income Tax Dues		
Wealth Tax Dues		
Service Tax Dues		
Municipal/ Property Tax Dues		
Sales Tax Dues		
Ant other dues		
Grand total of all Govt. dues		

(7) Details of profession or occupation:

- a. Self: Pension/Pay, Govt. M.L.A
- b. Spouse: Govt. employ
- (8) My educational qualification is as under: M.A, L.L.B

(Give details of highest School/University education with full form of the certificate/diploma/degree course) (Name of the school/college/university and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Nan	Name of the candidate				Sri Ramprit Paswan				
2.	Full	postal address			Vill+Post:- selibeli					
3.	Nun	Number and Name of the constituency and state				33-Khajauli (bhag No-94, Sl. No-604)				
4.		Name of the Political party which set up the candidate (otherwise write 'Independent')				J.P			•	
5.	(a)	Number of in which co (other than those refe	h conviction order passed							
	(b)	Total number of Pendi court(s)have taken court		the						
6.	PAN	PAN of				Year for which last Income Tax Return filed			Total income shown	
	(a)	(a) Candidate : AVHPP0956C				017-2018		3,62,932/-		
	(b)	Spouse :	Smt Shobha Pa BCIPP0797A	aswan (w)	- CONTROL OF THE PARTY OF THE P		_	3,36,400/-		
	(c)	Dependents :			Ni	I.		Nil		
7.	0.00000		Details of Ass	ets and Li	abi	lities in rupees		1		
0		Description	Self	Spouse Smt.Shob paswan (s	e ha	Dependent1	Depend	dent2	Dependent3	
	A.	Moveable Asset (Total value)	6,50,000/-	3,35,939.8	30	_				
	B.	Immoveable Asset								
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	72,000/-	8,69,400	L-					

	(ii)	Approximate Current Market Price of Asset (Total Value)	12,00,000/-		
8.	Liab	ilities			
	(i)	Government dues (Total)			
	(ii)	Loans from Bank, Financial Institutions and other (Total)			
9.		est educational qualification: M.A. Matric:- K.S.H.E. SCHOOL, CHO INTER:-D.B.COLLEGE, JAYNAG GRADUATION:-L.S.J.M, SARSA POST GRADUATE:- L.N.M.U, D L.L.B:- L.N.M.U, DARBHANGA details of highest School/University	CHRAHA-1969 AR-1975 ABPAHI(L.N.M.U)-1983 PARBHANGA-1987 -1993	the certificate/diplo	ma/degree course)

VERIFICATION

(Name of the school/college/university and the year in which the course was completed.)

- I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and material has been concealed there from. I further declare that:
- (a) There is no case conviction or pending case against me other than those mentioned in items 3 and 4 above:
- (b) I, my spouse, or my dependents do not have any assets or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 06 days of April 2018

DEPONENT 12. 4.018

Note:-

- 1. Affidavit should be filed latest by 3.00PM on the last date of filing nominations.
- Affidavit should be sworn before an our Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- 4. The Affidavit should be either typed or written legibly and neatly.